

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3577  
ANSWERED ON:01.12.2010  
CADRE ALLOTMENT OF IAS OFFICERS  
Deora Shri Milind Murl

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Government has received any request from the State Government of Maharashtra to increase the number of IAS officers, allotted to the State to 15 for the next five years;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto and the steps taken in this regard?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) & (b) : Yes, Sir. A request dated 24.08.2010 has been received to allot at least 15 officers for Maharashtra cadre of IAS during the next five years.

(C) : In the first instance, the vacancies for recruitment to Indian Administrative Service through Civil Services Examination for a particular year are determined as per the established procedure, keeping in mind the number of districts in the State, the cadre gap in the State, the requisition receipt from the State Governments and the position of the roster in the cadre. Based on the above formula 7 vacancies have been allotted to Maharashtra cadre of IAS for Civil Services Examination 2009.